



भारतीय बीमा विनियामक और विकास प्राधिकरण  
INSURANCE REGULATORY AND  
DEVELOPMENT AUTHORITY OF INDIA

To all General Insurers / and State Government Insurance Departments

Ref: IRDA/NL/CIR/MISC/127/08/2018

Date: 10.08.2018

Payments to IRDAI Bank Accounts.

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It is hereby brought to the notice of all concerned, that any remittance made to IRDAI bank accounts towards Annual fee / registration fee etc...shall be made as per the following details and paid to the designated bank accounts only.

Bank Account No.	Nomenclature of the Account	Nature of payment	Name of bank/ Bank branch/ IFSC
860120100001938	Insurers (General Insurers / Exempted Insurers)	1.Registration Fees 2.Annual Fees 3..Any other fees which may be applicable from time to time.	Bank of India Basheer Bagh Branch BKID0008601
860120110000682	IRDAI Penalty Receipts	All Penalties levied by the Authority on all regulated entities.	Bank of India Basheer Bagh Branch BKID0008601

Further, all companies shall inform the Accounts Department of IRDAI of any remittance made in the above bank accounts, in the format prescribed in Annexure-I, at accounts [at] irda [dot] gov [dot] in with a copy marked to ypriyab [at] irda [dot] gov [dot] in, on the day of making the remittance.

Any remittance made to the above accounts without the above confirmation mail shall not be taken into account by IRDAI.

This circular is issued with immediate effect.

  
(Y. Priya Bharath)

Chief General Manager (Non life)

**Annexure-I**

Format for providing information to Accounts Department and Nonlife Department:

IRDAI Account no.	
Name of Entity	
Type of Entity	
Nature of remittance	
Amount (Rs.)	
Year for which the remittance is made	
Payee Bank & Branch	
Payee account number	
Payee account name	
Date of Remittance	
Mode of Remittance (NEFT/RTGS/IMPS)	
UTR/ Reference No. of transaction	